

BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 17 OF 2023 / EZ

IN THE MATTER OF:

Srikant Pradhan & Anr.

...Appellant

VERSUS

State of Odisha & Others

...Respondents

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By the Respondent No.7

Through

Kolkata

Date:

Sri Papiya Banerjee Bihani,
Advocates for the Respondent No. 7
(State Pollution Control Board, Odisha)
e-mail:pbanerjeebihani@gmail.com

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTER ZONE BENCH, KOLKATA
ORIGINAL APPLICATION NO. 17 OF 2023 / EZ

IN THE MATTER OF:

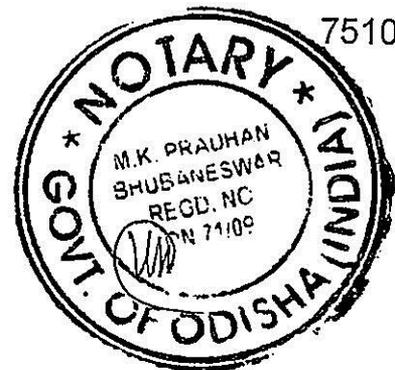
Srikant Pradhan & Anr. ...Appellant

VERSUS

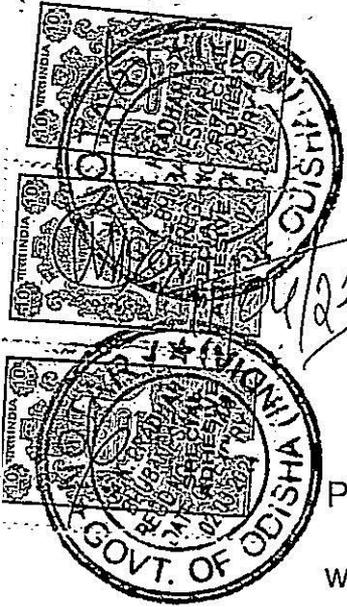
State of Odisha & Others ...Respondents

AFFIDAVIT ON BEHALF OF THE STATE PCB,
ODISHA, R.NO.7 IN COMPLIANCE WITH ORDER
OF THIS HON'BLE TRIBUNAL DTD.09.02.2023.

I, Dr. Kailasam Murugesan, IFS, son of late
Paramasivam Kailasam aged around 54 years, at present
working as Member Secretary, State Pollution Control Board,
having my office at Paribesh Bhawan, A/118, Nilakantha Nagar,
Unit-VIII, P.O. Nayapalli, Bhubaneswar, Dist – Khurda, Odisha-
751012, do hereby solemnly affirm and state as under:



11 APR 2023

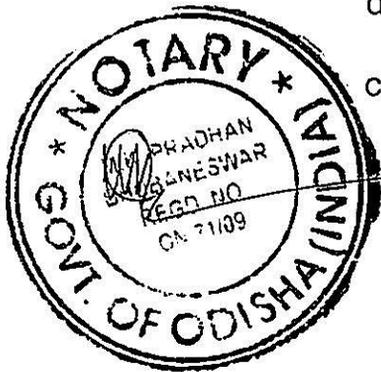


MANJULA KUMAR PRADHAN
NOTARY PUBLIC
BHUBANESWAR
REGD. NO. ON-71/2009
PH:-9437627119 (M)

11/4/23

1. That I am the Member Secretary of the Respondent No.7 Board and, as such, am well-acquainted with the facts and circumstances with the case and competent to swear this affidavit.
2. That this Hon'ble Tribunal in their order dtd.09.02.2023 at para-12 directed all the respondents to file their counter affidavit within four weeks. Further in para-13, a joint committee has also been constituted by this Hon'ble Tribunal to visit the site in question and submit their report inspection report with regard to the allegations made in the OA. The State PCB has also been declared as the Nodal Officer in this case.
3. That in compliance to the said order the R.No.7 Board has sought for some time to file its response in this case and accordingly, the Hon'ble Tribunal vide order dtd.24.03.2023 has granted two weeks more time for filing counter affidavit.

[Handwritten signature]



MANJULA KUMAR PRADHAN
NOTARY PUBLIC
BHUBANESWAR
REGD. NO. ON-71/2009
PH:-9437627119 (M)

11/4/23

4. That the Regional Officer of this R.No.7 Board at Bhubaneswar has been declared as the Nodal Officer by the Member Secretary of the R.No.7 Board. And accordingly, the Regional Officer, Bhubaneswar along with other members of the committee constituted by the Hon'ble Tribunal vide order dtd.09.02.2023 has visited the alleged site on 28.02.2023 under the chairmanship of the Addl. District Magistrate, Puri (representative of R.No.5 in this OA).
5. The said committee after their joint field visit has provided its Inspection Report carried out on dtd.28.02.2023 with certain remarks. Copy of the said report is enclosed to this present affidavit and marked as ANNEXURE-R7/1 Colly.
6. That the Respondent No. 7 Board craves leave of this Hon'ble Tribunal to file further affidavit if required for proper adjudication of this case.

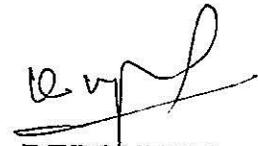
That the annexure annexed to the present affidavit is true and correct copy of its original.



MANJULA KUMAR PRADHAN
NOTARY PUBLIC
BHUBANESWAR
REGD. NO. ON-71/2009
PH:-9437627119 (M)

11/04/23

8. That the contents of the above paragraphs are true and correct to the best of my knowledge, as derived from the official records, and that nothing material has been concealed therefrom.

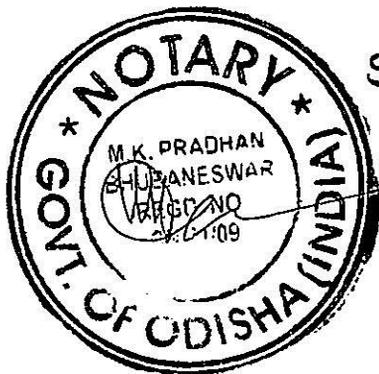


DEPONENT
Member Secretary
State Pollution Control Board
Odisha, Bhubaneswar

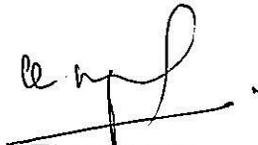
VERIFICATION:

I, the above named deponent, do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge, as derived from official records, and that nothing material has been concealed therefrom.

Verified at Bhubaneswar on this the 11th day of April, 2023.



SWORN BEFORE ME



DEPONENT
Member Secretary
State Pollution Control Board
Odisha, Bhubaneswar

MANJULA KUMAR PRADHAN
NOTARY PUBLIC
BHUBANESWAR
REGD. NO. ON-71/2009
PH:-9437627119 (M)

11/04/23

**Inspection Report of the committee that was constituted as per the
direction of Hon'ble NGT, Kolkata w.r.t. O.A. No.17/2023/EZ--
SrikantaPradhan&Anr.-Vrs-State of Odisha& Others**

The above cited O.A. case has been filed by Sri SrikantaPradhan& Another vs. State of Odisha and others before Hon'ble NGT w.r.t restoration of water bodies/Jalasaya etc. over the alleged plots those have been cited in the case matter where the drainage system has been completely squeezed due to illegal encroachment.

Basing upon the direction of Hon'ble NGT over the above cited OA a committee had been constituted vide order dtd.09.02.2023 with the following members.

- a) Collector & District Magistrate, Puri.
- b) Engineer-in Chief, Water Resources Department, Odisha.
- c) Sr. Scientist from CPCB.
- d) Sr. Scientist from Odisha State Pollution Control Board.

Over the above cited case matter, the Hon'ble NGT has directed on the date of hearing i.e. on dtd. 09.02.2023 that State Pollution Control Board will act as Nodal Office for filing the report of the committee for all logistic purposes.

As per order of Hon'ble NGT, The Member Secretary, State Pollution Control Board, Odisha, Bhubaneswar had communicated through his letter vide No.2215, dtd.15.02.2023, to all the Committee Head i.e. to The Collector & District Magistrate, Puri, Regional Director (Eastern Regional Directorate) CPCB, Kolkata, Engineer In Chief Department of Water Resources, Govt. of Odisha, Bhubaneswar & had requested for inspection to the alleged sites w.r.t. allegation raised to submit the inspection report within the 6 weeks, so as to file the report to the Hon'ble Tribunal within stipulated time period. Copy of the letter No.2215 dtd.15.02.2023 is enclosed herewith as **Annexure-1**.

Also in the above cited letter, the Member Secretary had nominated Dr. SohanGiri, Regional Officer, SPC Board, Odisha, Bhubaneswar to represent the Committee and to act as Nodal Officer on behalf of Board vide Memo No.2216 dtd.15.02.2023.

3

In that capacity Dr. SohanGiri, Regional Officer, SPC Board, Odisha, Bhubaneswar had communicated a letter vide No.405, dtd.24.02.2023 all the above cited committee Members to have a meeting on dtd.28.02.2023 at Special Circuit House, Puri for holding detail discussion over the above case matter and to conduct the site visit. Subsequently on behalf of Collector & District Magistrate, Puri, the Additional District Magistrate, Puri had communicated his letter vide No.629, dtd.27.02.2023 to the Superintendent Engineer (P.W.D) & (R&B), Puri, SE(IRR)Division, Puri, SE, Drainage Division, Puri, Tahasildar, Puri, BDO, PuriSadar Block to be remain present in the meeting & to participate in the discussion so as to put forth their suggestion and views over the cited cases and also had directed the Tahasildar, Puri to be present with the concerned Revenue Inspector of the said area, on 28.02.2023 at 3.00 P.M. at special circuit house at Puri. In that meeting Addl. District, Magistrate, Puri had requested Sub-Collector, Puri to be present in the said meeting and to participate over the issues. (Copy of the letter enclosed). A copy of letter No.405 dtd.24.02.2023 and a copy of letter No.629 dtd.27.02.2023 is enclosed herewith as Annexure-2 and Annexure-3respectively.

Accordingly on dtd.28.02.2023 at 3.00 P.M. all the Constituted committee members along with the other invited Officials / Members of different Departments as has been cited above (along with Sr. Scientist, CPCB, Kolkata, Dr. Sandeep Roy &Dr. Sohan Giri (Nodal Officer) designated -cum- Regional Officer, SPCBoard, Bhubaneswar) met at the Special Circuit House, Puri and discussed the alleged highlighted issues raised in the O.A.

The meeting was Chaired by Additional District Magistrate, Puri, representative of Collector & DM, Puri. In the joint committee of said meeting ADM, Puri had discussed with the officials present from different Departments, Sr. scientist of CPCB, Zonal Office, Kolkata in details to prepare aninspection report accordingly. Also ADM, Puri had requested all the participated officers to have a site visit over the alleged area along with Tahasildar, Puri and the concerned Revenue Inspector.(Copy of attendance sheet is enclosed as Annexure-4).

As per the direction of Hon'ble NGT, Kolkata all the joint committee members had visited alleged sites and it was decided there that Tahasildar, Puri with the help of Revenue Inspector of that area will provide a clear picture & status of the alleged plots those have been cited in the O.A to the committee so that the same can be communicated to the Hon'ble NGT well before the date of hearing . In that

connection Nodal Officer- cum-Regional Officer, SPCB,BBSR had communicated a letter to the Tahasildar, Puri vide his letter No.604, dtd.09.03.2023 to provide real time Land/Plot status(i.e. Plot No., Khata No., Kisam of those plot both past & present) & possession holder at present so as to file an affidavit by The Member Secretary, State Pollution Control Board, Odisha, Bhubaneswar well before 24.03.2023. A copy of letter No.604 dtd.09.03.2023 is enclosed as **Annexure-5**.

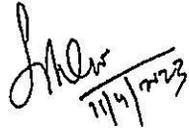
In response to the letter dtd.09.03.2023 of the Nodal Officer –cum- Regional Officer, SPC Board, Bhubaneswar, the Tahasildar, Puri vide his letter No.2201dtd.15.03.2023 has submitted the land status of those alleged areas/ plots cited in the O.A basing upon the report furnished by Revenue Inspector, Biraharekrishnapur, Puri after the field enquiry conducted with Asst. Engineer, Drainage Division, Puri. Also in his letter Tahasildar, Puri has mentioned that there are lots of changes seen in respect of the characteristics of that land on those particular areas since last settlement (1977). Those plots are recorded in private khatas and detail real time possessioneris not ascertainable at present for which further detail survey is required. Copy of the report and letter No.2201 dtd.15.03.2023 of Tahasildar is enclosed as **Annexure-6**.

As decided in the joint committee meeting held on dtd.28.02.2023, Er.Debidutta R.R. Pattnaik, Chief Engineer, HH, GIS & CEM (O/o) Engineer -in-Chief (Water Resources) Odisha hassubmitted a compiled statement of the sheet containing particulars ROR w.r.t the Govt. record of the alleged plots with the drainage map vide his letter No.7842 dtd.22.03.2023.A copy of the said letter dtd.22.03.2023 is enclosed as **Annexure-7**.

However, on 10th April, 2023 at late evening hour, the Tahasildar, Puri vide his letter No.3067 dtd.10.04.2023 has submitted the Real Time Possessioners of the alleged plots basing upon the report submitted by the Revenue Inspector, Biraharekrushnapur, Dist – Puri, showing the present status of land record and real time possession. A copy of letter No.3067 dtd.10.04.2023 along with its enclosure is enclosed as **Annexure-8**.

Remarks:-

- a) However the committee Members when visited those alleged plots and observed that all the plots of those areas have been fully developed with human habitation like houses, buildings, gardens, Temple and colonies along with stagnant water bodies, full of floating species. No clear drainage system exists physically so as to allow the clear flow of rainfall water during torrential rainfall. So there might be every chances of over flow of rain water to the nearby area, which cannot be ruled out
- b) The committee observed that the information provided by the Tahasildar with respect to the present status of land record and the real time possession data does not clarify the conversion status of the alleged plot and required further verification and the same has to be approved by the concerned Revenue Authority as well as to verify with the documents provided by the Chief Engineer, Water Resources Deptt, Govt. of Odisha, for which further 2 months of time is required to revisit the alleged sites and submit the final report.


11/4/2023

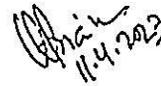
Nodal Officer-cum- Regional Officer
SPCB, Odisha, Bhubaneswar


11/4/23

Additional District Magistrate
Puri, Odisha.



Sr. Scientist
CPCB, Kolkata


11.4.2023

Chief Engineer, HH, GIS & CEM
Water Resources Deptt.
Govt. of Odisha



ANNEXURE - 1

EPABX: 2561909/2562847
Tel: 2562822, 2560955
Email: Paribesh1@ospcbboard.org
Website: www.ospcbboard.org

STATE POLLUTION CONTROL BOARD, ODISHA

[DEPARTMENT OF FOREST AND ENVIRONMENT, GOVERNMENT OF ODISHA]
Paribesh Bhawan, A/118, Nilakanthanagar, Unit - VIII,
Bhubaneswar - 751 012, INDIA

No. 2215

Date: 15-02-2023

VII - L - Misc - 983

E-mail / Speed Post

To

The Regional Director
Eastern Regional Directorate
Central Pollution Control Board
502, Southend Conclave,
1582, Rajdanga Main Road
Kolkata - 700107
E-mail: zokolkatta.cpcb@nic.in

The Collector & District Magistrate
Puri, E-mail: dm-puri@nic.in

The Engineer - in - Chief
Department of Water Resources
Govt. of Odisha,
Unit- V, Keshari Nagar
Bhubaneswar - 751001
E-mail: eic-wr.od@nic.in

Sub: OA No.17/2023/EZ - Srikant Pradhan & Anr. v. State of Odisha & Others.

Sir,

The Hon'ble NGT, EZB, Kolkata vide their order dtd.09.02.2023 while adjudicating the aforesaid OA has been pleased to constitute a committee comprising of (i) Sr. Scientist from Central Pollution Control Board, (ii) Sr. Scientist from the Odisha State Pollution Control Board, (iii) Collector & District Magistrate, Puri and (iv) Engineer-in-Chief, Water Resources Deptt., Govt. of Odisha and directed for inspection of the site in question and submit the inspection report with regard to the allegation made in the original application within 6 weeks. The SPC Board, Odisha has been declared as the Nodal Office for filing the report of the committee and for all logistic purposes.

Dr. Sohan Giri, Sr. Env. Scientist and Regional Officer, SPC Board, Bhubaneswar (Mob-9437278633) has been nominated on behalf of the Board to represent the committee and act as Nodal Officer. Copy of the OA and order dtd.09.02.2023 are enclosed for your reference. You are requested to take appropriate action for compliance of the direction of the Hon'ble Tribunal in terms of order dtd.09.02.2023 so that the inspection report can be filed within the stipulated time of 6 weeks fixed by the Hon'ble Tribunal. The case is posted to 24.03.2023 for hearing.

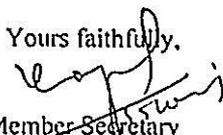
Encl: As above.

Memo No. 2216 / Date: 15-02-2023

Copy along with copy of enclosure forwarded to the Regional Officer, SPC Board, Bhubaneswar for information and necessary action.

Encl: As above.

Yours faithfully,


Member Secretary


Member Secretary

ANNEXURE - 2

Tel: 0674-2973126
E-mail: rospcb.bhubaneswar@ospboard.org
Website: www.ospboard.org



OFFICE OF THE REGIONAL OFFICER, BHUBANESWAR
STATE POLLUTION CONTROL BOARD, ODISHA
[DEPARTMENT OF FOREST, ENVIRONMENT & CLIMATE CHANGE, GOVERNMENT OF ODISHA]
Plot No. B-69/2 & B-69/3, Chandaka Industrial Estate, Patla, Po- KIIT, Bhubaneswar - 751024

No. 405

R.O.- Misc.- 348

DI 24/02/2023

By E-mail/Speed Post

From:

Nodal Officer- cum-Regional Officer
SPC Board, Bhubaneswar

To:

The Collector & District Magistrate, Puri
District Collectorate
Puri
E-mail: dm-puri@nlc.in

The Regional Directorato
Eastern Regional Directorato
Central Pollution Control Board, 502, Southend Conclave
1582, Rajdanga Main Road, Kolkatta-700107
E-mail: zokolkatta.cpcb@nlc.in

The Engineer-In-Chief,
Department of Water Resources
Govt. of Odisha
Unit-V, Keshari Nagar, Bhubaneswar
E-mail: olc-wr.od@nlc.in

Sub: Hon'ble NGT OA No. 16/2023/EZ- Saroj Mishra vs. State of Odisha & Others; Hon'ble NGT OA No. 17/2023/EZ- Srikanth Pradhan vs. State of Odisha & Others and Hon'ble NGT OA No. 18/2023/EZ- Madanmohan Rout vs. State of Odisha & Others - reg.

Ref: Hon'ble NGT Order Dt. 9.2.2023 and SPCB, Bhubaneswar letter No. 2217, dt. 15.2.2023; Hon'ble NGT Order Dt. 9.2.2023 and SPCB, Bhubaneswar letter No. 2215, dt. 15.2.2023 and Hon'ble NGT Order Dt. 9.2.2023 and SPCB, Bhubaneswar letter No. 2209, dt. 15.2.2023.

Sir,

In inviting to above cited subject and reference, it is to inform you that three (03) numbers of NGT of Cases have been filed by various Applicants in the Hon'ble NGT, Eastern Zone Bench, Kolkatta and the Hon'ble Court has formed a Committee with members as cited above and directed this Board to be the Nodal Office and to communicate further course of action. As per the direction of the Hon'ble NGT, Dt. 9.2.2023, it has asked the Committee to visit the site in question and submit its inspection report with regard to the allegation made in the Original application within six weeks. The next date of hearing is fixed on Dt. 24.3.2023.

In order to submit the inspection report a meeting of the Committee members along with site visit has being proposed. The committee members will meet in the Circuit House, Puri on Dated 28.2.2023 (Tuesday) at 3.00 PM, positively for compliance discussion and then proceed for field visit.

It is therefore requested to be present on the scheduled date and venue for undertaking the field visit and submit the compliance report to the Hon'ble NGT before the stipulated time period.

This may be treated as URGENT.

Encl: (1) Hon'ble NGT Order Dt. 9.2.2023.

Yours faithfully

Nodal Officer- cum-Regional Officer

Memo No. 406/24/02/23 Date:

Copy forwarded to Member Secretary, S.P.C. Board, Odisha, Bhubaneswar for kind information.

Nodal Officer- cum-Regional Officer

Memo No. 407/24/02/23 / Date:

Copy forwarded to Tahasildar, Puri with a request to be present at the meeting with concerned Revenue Inspector (RI) for field visit and identification of the alleged area.

Nodal Officer- cum-Regional Officer



ANNEXURE-3

OFFICE OF THE DISTRICT MAGISTRATE & COLLECTOR, PURI
(JUDICIAL SECTION)

Letter No. 629 / Judl. dt- 27-02-23

To

The Superintending Engineer, P.W.D. (R&B) Puri.
Superintending Engineer, Irrigation, Division, Puri.
Superintending Engineer, Drainage, Division, Puri.
Block Development Officer, Puri Sadar, Block.
Tahsildar, Puri.

Sub-: O.A. No. 16 of 2023, 17 of 2023 and 18 of 2023/E.Z. in the Court of the National Green Tribunal, E.Z. Bench, Kolkata filed by different persons against the State of Odisha & others.

Sir,

In inviting a reference to the subject cited above, I am to say that, some different persons have filed O.A. No. 16 of 2023, 17 of 2023 and 18 of 2023/E.Z. in the Court of the National Green Tribunal, E.Z. Bench, Kolkata against the State of Odisha & others. The Hon'ble N.G.T. have been pleased to construct a committee and directed the State Pollution Control Board to be the Nodal Officer. The Hon'ble N.G.T. vide its order dated 09.02.2023 and 10.02.2023 have been pleased to direct the committee to visit the site in question and submit the inspection report with regard to the allegation made in the O.A. within six weeks. For compliance of the order of the Hon'ble National Green Tribunal, the Nodal Officer-Cum- Regional Officer, State Pollution Control Board, Odisha has been pleased to call for a meeting of the above members on 28.02.2023 at 3.00 P.M. at conference hall of the Circuit House, Puri. (Copy enclosed)

Therefore, I would request you to please attend the meeting on the date, time and place mentioned positively without fail. The Tahsildar, Puri is requested to come with the concerned R.I to the meeting as desired by the Nodal Officer-Cum- Regional Officer, State Pollution Control Board, Odisha.

This may please be treated as Extremely Urgent.

Yours faithfully

(1)

27/2/23
Addl. District Magistrate, Puri.

Memo No. 630 /Judl. . dt. 27-02-23

Copy along with the enclosure forwarded to the Sub-Collector, Puri for information & necessary action.

He is requested to please attend the meeting as per the scheduled date and venue.


27/2/23
Addl. District Magistrate, Puri.

Memo No. 631 /Judl. . dt. 27-02-23

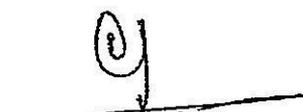
Copy along with the enclosure forwarded to the Manager Circuit House, Puri / Deputy Collector, Nizarat, Puri for information & necessary action.

They are requested to reserve the conference Hall of the Circuit House, Puri on 28.02.2023 for meeting to be held on 28.02.2023 at 3.00 P.M and provide the logistic support.


27/2/23
Addl. District Magistrate, Puri.

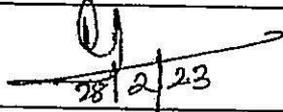
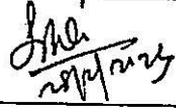
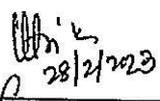
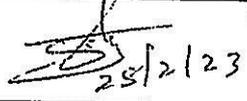
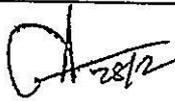
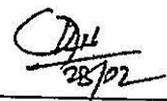
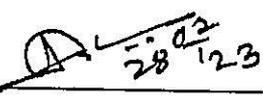
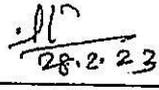
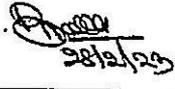
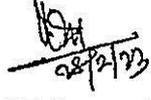
Memo No. 632 /Judl. . dt. 27-02-23

Copy forwarded to the Nodal Officer-Cum- Regional Officer, State Pollution Control Board, Odisha, Bhubaneswar for information & necessary action with reference to his letter No. 405 dtd. 24.02.2023.


27/2/23
Addl. District Magistrate, Puri.

Attendance sheet of the Committee Meeting held w.r.t
direction of Hon'ble NGT on OA. NO.16/2023/EZ - Saroj Mishra V.
State of Odisha & Others, OA. NO 17/2023/EZ- Srikant Pradhan &
Anr v. State of Odisha & Others- & OA. NO 18/2023/EZ -
Madanmohan Rout & Anr. V. State of Odisha & Others, At- Circuit
House, Puri, Dist- Puri

Date: 28.02.2023, 03:00 P:M

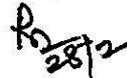
Sl. No	Name and Designation of the Person attended the personal hearing (P.H)	Contact No and Email ID	Signature
1.	Collector and District Magistrate, Puri		
2.	Additional District Magistrate, Puri	9437233823	
3.	Dr. Sohan Giri, Regional Officer Cum Nodal Officer, RO SPCB, Bhubaneswar	9437278633	
4.	EIC (W. R) Govt. Of Odisha Debidutta PR Pattnaik, CE, Ht, GISB CEM for EIC, WR	8895724291	
5.	Sr. Scientist, CPCB, Kolkatta SANDEEP ROY	9903816939	
6.	Khiron Ku. Bishera Tahasildar, Puri	9437230795	
7.	Ajit Prasad Mohapatra S.E. Puri (R&B) Devn.	9936746509	
8.	Ashis Kumar Mishra SE, Drainage Div ⁿ , Puri	9853426725	
9.	Saileendra Narayan Pattnaik P.D.O Drainage Division Puri	8984769475	
10.	Bhagabhat Mallick Asst. Executive Engineer Puri Sanitation Division, Puri	9556496825	
11.	Himansu Sekhar Mandhata Asst. Engineer Puri Ha. Section	7008680146	

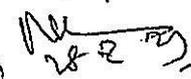
12. B. R. Purohit, Addl. CE. 6895296277

13. Bhabatamon Sahu. 9437234023

14. A.K. Sahu, Addl. Director CEM (WR) 9437125081

15. R. Datta. GE, PID, 9438183772.


28/2


28/2


28/2/2023


28/2/2023

ANNEXURE-5

OFFICE OF THE REGIONAL OFFICER, BHUBANESWAR
STATE POLLUTION CONTROL BOARD, ODISHA
 [FOREST, ENVIRONMENT AND CLIMATE CHANGE DEPARTMENT, GOVERNMENT OF ODISHA]
 Plot No. B-59/2 & B-59/3, Chandaka Industrial Estate, Patia, Po- KIIT, Bhubaneswar - 751024

No 604 /

RO-Misc.- 347

Dt 09/03/2023 /
By Regd. Post/ E-Mail

To,

The Tahasildar,
 Puri Town, Puri,
 Dist: - Puri, Odisha.

Sub: Regarding Revenue/ Present land status of alleged cited plots-Reg...

Ref: O.A. No.17/2023/EZ- Srikant Pradhan & Another - Vs- Sate Of Odisha & Others.

Sir,

In inviting to the subject reference cited above and discussion during site visit with joint committee Officials to the alleged sites w.r.t. illegal encroachment to the natural drain, you are requested to provide the real time land / Plot status to the undersigned so as to enable to submit the report to Hon'ble NGT within the stipulated time period for submitting the affidavit by the Member Secretary, State pollution Control Board, Odisha, Bhubaneswar i.e. well before 24.03.2023.

It is inform you that Regional Officer, State Pollution Control Board, Odisha, Bhubaneswar is acting as Nodal Officer as per the direction of Hon'ble NGT and he has to submit the compiled report to the Member Secretary, State Pollution Control Board.

Therefore you are requested to provide the detail of alleged Plot No. /Khata No. with their real time possession (as cited in Hon'ble NGT order dtd: - 09.02.2023) within 7days (i.e. by dtd: 17.03.2023) so as to enable to submit the report to Hon'ble NGT within the time scheduled.

Yours faithfully,

Encl: (Hon'ble NGT OA No. 17/2023/EZ)

REGIONAL OFFICER

Memo No. 605 / Dtd. 09/03/2023 /

Copy forwarded to Member Secretary, State Pollution Control Board, Odisha, Bhubaneswar/ Sr. Law Officer (L-II) of State Pollution Control Board, Odisha, Bhubaneswar for kind information.

REGIONAL OFFICER



ANNEXURE-6

OFFICE OF THE TAHASILDAR, PURI

(Encroachment Section)

e-mail:-tah.puri-od@nic.in

Letter No. 2001 Dt. 15.03.23

To

The Regional Officer,
State Pollution Control Board, Odisha, Bhubaneswar
[Forest, Environment and climate change Department Govt. of Odisha]
Plot No. B-59/2 & 59/3, Chandaka Industrial Estate, Patia, Po-KIIT,
Bhubaneswar-751024

Sub:-Regarding Revenue /Present land status of alleged cited plots-Reg...

Ref:-O.A.17/2023/EZ-Srikanta Pradhan & Another- Vs-State of Odisha & Others.

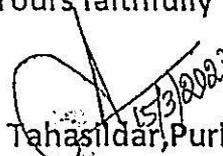
Sir,

In inviting to the above reference cited subject, we would like to state that the R.I, Biraharekrushnapur conducted field enquiry over the plots in question mentioned in OA No.17/2023/EZ-Srikanta Pradhan & another-Vs-State of Odisha & others alongwith A.E drainage Division, Puri and submitted plot wise present status of land charactersitics which is enclosed herewith. There are lots of changes seen in respect of the characterstics of the land in that particular area since last settlement (1977). These plots are recorded in private khata and details of real time possessioner is not accertainable at present. A team is required to conduct detail survey of the area comprising members from pollution Central Board, Drainage Division etc.

This is for favour of your information and necessary action.

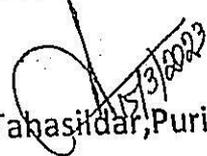
Yours faithfully

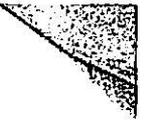
Encl:-Plot wise land status report.


15/3/2023
Tahasildar, Puri

Memo No. 2002 dt. 15.03.23.

Copy submitted to the Sub-Collector, Puri/the Additional District Magistrate, Puri for favour of kind inforamtion and necessary action.


15/3/2023
Tahasildar, Puri



OFFICE OF THE REVENUE INSPECTOR, BIRAHAREKRUSHNAPUR

1301
15/3/23

[Handwritten signature]

Latter No- 106 Date- 14-03-2023

To,

The Tahasildar, Puri

Sub:- Submission of inquiry report regarding present land status of alleged plots Reg..

Ref. Tahasil office Puri letter no 2108 dt. 13.03.2023, and O.A. No-17/2023/EZ-Srikant Pradhan & Another- Vs- State Of Odisha & Others.

Sir,

With reference to the subject cited above, on dt- 13.03.2023, I have proceeded to alleged plots of revenue village- Gopinathpur oraf Routarapur along with Ratranjan Mishra, A.E, Drainage, Puri. During field verification we have visited plot no- 123. The present land status of above plot given in Annexure-1.

This is for favor of your kind information and necessary action.

Yours faithfully

[Handwritten signature]
Revenue Inspector
Biraharekrushnapur

14-3-23

ANNEXURE - 7

COURT MATTER
URGENT

Office of the Engineer-in-Chief, Water Resources, Odisha
Secha Sadan, Bhubaneswar - 751001, E-mail: cehgiscem@gmail.com

No. HH, GIS & CEM-CEM-I-09/23

7842/UE

Dt. 22/03/23

From

Er. Debidutta R.R. Pattnaik,
Chief Engineer, HH, GIS & CEM

To

The Nodal Officer-cum-Regional Officer
State Pollution Control Board,
Odisha, Bhubaneswar

Sub: Hon'ble NGT OA No. 16/2023/EZ- Saroj Mishra vs State of Odisha & others;
Hon'ble NGT OA No. 17/2023/EZ- Srikant Pradhan vs State of Odisha & others and Hon'ble
NGT OA No. 18/2023/EZ- Madanmohan Rout vs State of Odisha & others- reg.

Ref: SPCB letter No. 405/R.O.-Misc.-346 dtd.24.02.2023

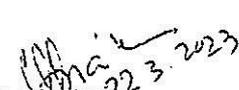
Sir,

In inviting a reference to the subject and letter cited above, it is to inform that the undersigned, on behalf of the Engineer-in-Chief, Water Resources, attended the 1st meeting of the committee constituted for the purpose, in the Circuit House, Puri on 28.02.2023 and made site visit of Gopinathpur and Mukunda Mishra Nagar. In the meantime, a letter has been received from Sri Tarun Patnaik, Addl. Standing Counsel, O/o the Advocate General, Odisha, Cuttack to file counter affidavit on NGT OA No.16/2023/EZ and OA No.17/2023/EZ. Accordingly, S.E., Drainage Division, Puri has been authorized to file counter affidavit on behalf of DoWR and EIC, Water Resources, Odisha. Further, S.E., Drainage Division, Puri has discussed the matter with Sri Tarun Patnaik, Addl. Standing Counsel over the matter and submitted the present status of the plots under allegation.

I am, therefore, submitting herewith the sheets containing particulars of RoR and the drainage map of the concerned area, as received from the S.E., Drainage Division, Puri, for appraisal of the committee and further necessary action.

Encl: i) Present Status Report of Land (1no.)
ii) Drainage Map (2nos.)

Yours faithfully,


Chief Engineer, HH, GIS & CEM

Dt. 22/03/23

Memo No.

7843

Copy submitted to the Engineer-in-Chief, Water Resources, Odisha, Bhubaneswar for favour of kind information.


Chief Engineer, HH, GIS & CEM

P.T.O.

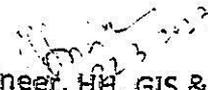
Memo No.

7844

Dt.

22/03/23

Copy submitted to the Additional Secretary to Govt., Department of Water Resources, Odisha, Rajiv Bhawan, Bhubaneswar for favour of information and necessary action with reference to EIC, WR letter no. 5871/WE and memo no. 5874 dtd 03.03.2023 and DoWR letter no. WR-FCDR-CASEOP-0001-2023 7765/WR dtd. 20.03.2022 addressed to EIC, WR, Odisha.


Chief Engineer, HH, GIS & CEM

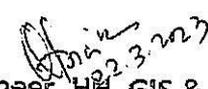
Memo No.

7845

Dt.

22/03/23

Copy forwarded to the SE, Drainage Division, Puri for information with reference to his memo no. 531 dtd. 06.03.203 addressed to EIC, WR.


Chief Engineer, HH, GIS & CEM

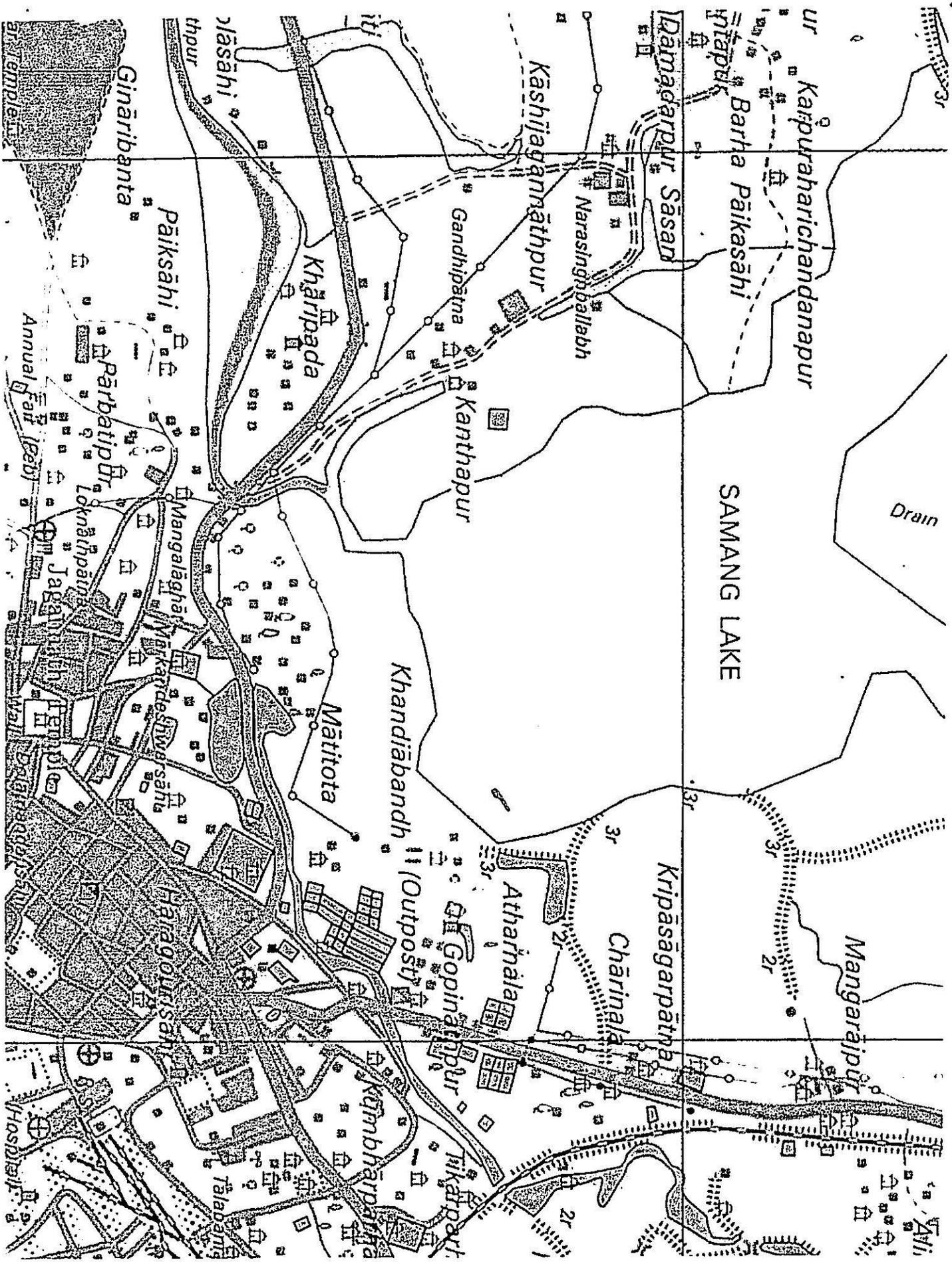
PRESENT STATUS REPORT OF LAND IN CONNECTION WITH O.A NO- 16/2023, 17/2023, 18/2023

Sl No	MOUZA	KHATA	STATUS	NGT, CASE NO	PLOT	AREA	KISAM	RECORDED TENANT	AS PER ROR REMARKS	PRESENT STATUS
1		139	Siltban	O.A NO-16/2023 O.A NO-16/2023	320 327	0.02 0.03	Jalaseya-II Jalaseya-II	Lingaraj Mishra S/O-Adama Brahmin, Residence-Nilgagan		Road
2										
3		169/1903	Siltban	O.A NO-17/2023	123	1.58	Jalaseya-II	1. Jagadanda Mishra, S/O-Mukunda Mishra, Caste-Brahmin, Residence-Haragohisahi, Mukunda Mishra Nagar, PS-Puri Sader 2. Bhaskarananda Mishra, S/O-Mukunda Mishra, Caste-Brahmin, Residence-Haragohisahi, PS-Kumbhampada		Pond, Road
4				O.A NO-16/2023 O.A NO-16/2024	181 235	0.15 0.28	Jalaseya-II Nallah(Pannallah)	Shri Nilakanthaswar Dev, Shri Gopinath Dev, Shri Durgadevi Thakurani, Bile-Nilgagan, Co-All the Mahajan : Ramachandra Hota, S/O-Desarath Hota, Ramachandra		Road, Nallah
5				O.A NO-16/2025	261/628	0.10	Nallah(Pannallah)	Mishra S/O-Bhubaneswar Mishra, Jagannath Nanda, S/O-Madhaba Nanda, Kusuma Chandra Mishra, S/O-Dinabandhu Mishra, Ghanashyam Mishra, S/O-Hishikesh Mishra, Gobinda Chandra Mohapatra, S/O-Sudarsan Mohapatra, Purnachandra Mishra, Nilakantha Mishra, Sachidananda Mishra, Bijayananda Mishra, S/O-Basudeba Mishra, Caste-Brahmin, Residence-Nilgagan		House
6				O.A NO-16/2026	172/623	0.45	Jora		Jabara dakhal, Khandia Bandha Gramabasi, Sna 1972 tharu Mutebak plot number 172	Road
7				O.A NO-16/2027	172	2.98	Jora		Ahi joraru thanda bandha, Gopinathpur gramabasi, Jata byabhar karibara, adhikar adhi, Masayadia sura, Khandia bandha gramabasi, Chandra swan S/O- bhagabat Swain, Caste-Khandayal, Ba-Yearly Deposit, Rs. 5000	Pond, Road
8				O.A NO-16/2028	564	0.97	Jalaseya-I			Pond, House
9		126	Siltban	O.A NO-16/2028	370	2.50	Jalaseya-I, Pond			Nallah
10				O.A NO-16/2030	193	0.85	Jalaseya-I, Jore			Pond
11				O.A NO-16/2031	260	0.13	Jalaseya-II, Pond			TEMPLE, DOLABED
12				O.A NO-16/2032	438	0.10	Jalaseya-II, Jora			Nallah
13				O.A NO-16/2033	262	0.32	Jalaseya-II, Gadia			Pond
14				O.A NO-16/2034	368	0.13	Jalaseya-II, Gadia			Nallah
15				O.A NO-16/2035	172/622	0.62	Jalaseya-II, Pond		Jabara dakhal, Khandia Bandha Gramabasi, Sna 1973 tharu mutebak plot number 172	Pond
16				O.A NO-16/2036	559	0.13	Jalaseya-II, Gadia			House
17				O.A NO-16/2023	192	1.7	Nallah(Pannallah)	Shri Nilakanthaswar Dev, Shri Gopinath Dev, Shri Durgadevi Thakurani, Bile-Nilgagan, Co-All the Mahajan : Ramachandra Hota, S/O-Desarath Hota, Ramachandra		Road, Nallah
18				O.A NO-16/2023	4	0.26	Nallah(Pannallah)	Mishra, S/O-Bhubaneswar Mishra, Jagannath Nanda, S/O-Madhaba Nanda, Kusuma Chandra Mishra, S/O-Dinabandhu Mishra, Ghanashyam Mishra, S/O-Hishikesh Mishra, Gobinda Chandra Mohapatra, S/O-Sudarsan Mohapatra, Purnachandra Mishra, Nilakantha Mishra, Sachidananda Mishra, Bijayananda Mishra, S/O-Basudeba Mishra, Caste-Brahmin, Residence-Nilgagan		Nallah, Road
19				O.A NO-16/2023	24	0.26	Nallah(Pannallah)			Nallah, Road
20				O.A NO-16/2023	286/624	0.02	Nallah (Jore)			Nallah
21				O.A NO-16/2023	286/624	0.02	Nallah (Jore)			Nallah
22		209	Bebandhabasa	O.A NO-16/2023	435	0.30	Jalaseya-II			Nallah
23				O.A NO-16/2023	390	0.34	Nallah(Pannallah)	Shri Nilakanthaswar Dev, Shri Gopinath Dev, Shri Durgadevi Thakurani, Bile-Nilgagan, Co-All the Mahajan : Ramachandra Hota, S/O-Desarath Hota, Ramachandra		Nallah
24		125	Siltban	O.A NO-16/2023	417	0.21	Nallah(Pannallah)	Mishra, S/O-Bhubaneswar Mishra, Gobinda Chandra Mohapatra, S/O-Sudarsan Mohapatra, Caste-Brahmin, Residence-Nilgagan		Nallah
25		44	Siltban	O.A NO-13/2023	326	0.05	Jalaseya-II, Gadia	Debasish Bahinipal, ShriSatis Bahinipal, Meenakshi Bahinipal, Ramasis Bahinipal, S/O-Chandrasekhar Bahinipal, Caste-Brahmin, Residence-Nilgagan		Road

GOPINATHPUR ORAF ROUTARAPUR

Asst. District Engineer
Orissa State Engineering
Cuttack

18/08/23



SAMANG LAKE

Drain

Mangarajpur

Kripasagarpatna

Charinala

Atharnala

Gopinathpur

Outpost

Khandiabandh

Maitota

Paragourasani

Taladani

Mangalaghat

Markanda

Jagannath

Parbatipur

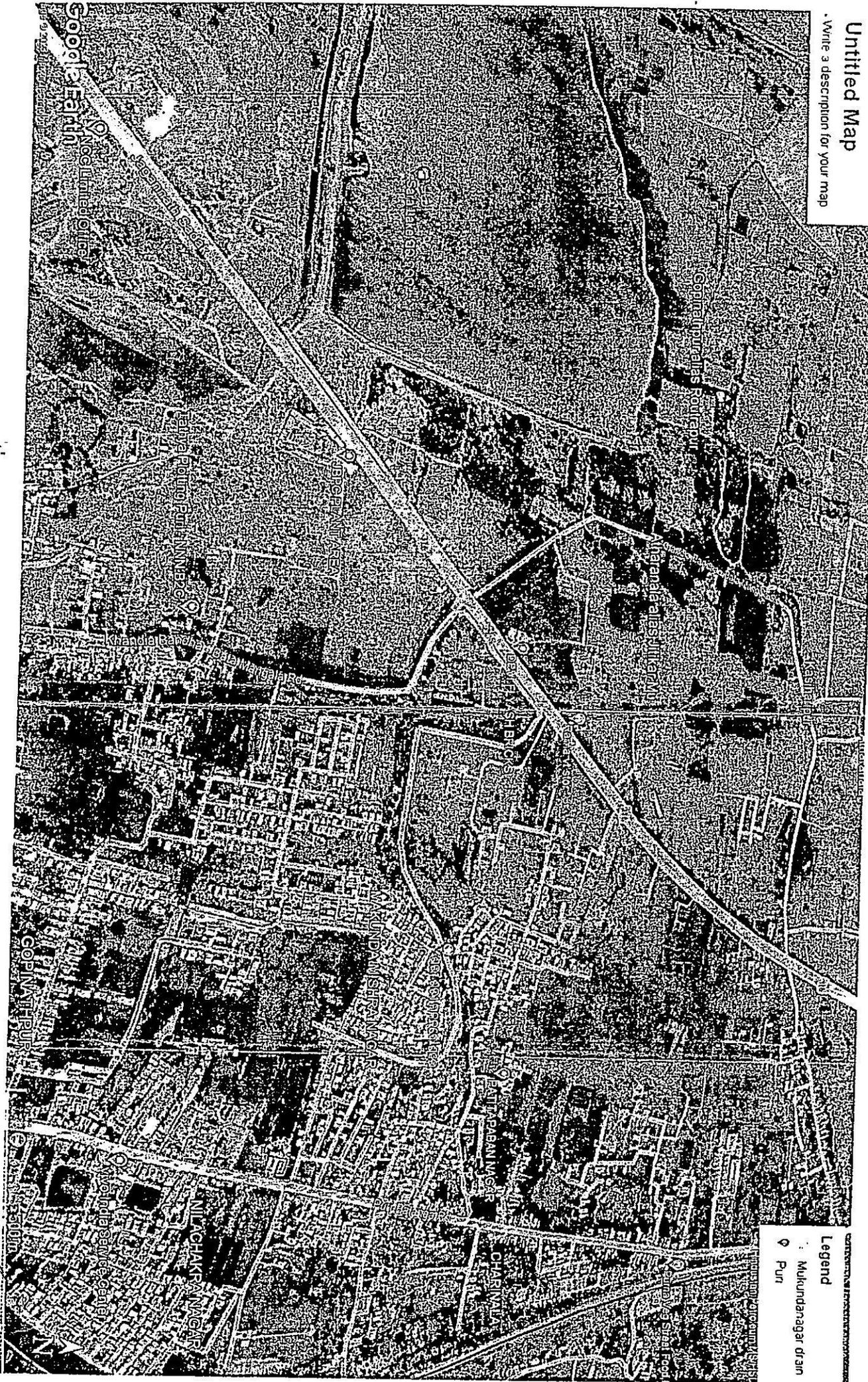
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Untitled Map

Write a description for your map



Legend

- Mukundanagar drim
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Google Earth
© 2008 Google

SE, DD, Pur



ANNEXURE - 8

OFFICE OF THE TAHASILDAR, PURI

(Encroachment Section)

e-mail:-tah.puri-od@nic.in

Letter No. 3067 Dt. 10.04.2023

To

The Regional Officer,

State Pollution Control Board, Odisha, Bhubaneswar

[Forest, Environment and climate change Department Govt. of Odisha]

Plot No. B-59/2 & 59/3, Chandaka Industrial Estate, Patia, Po-KIIT
Bhubaneswar- 751024

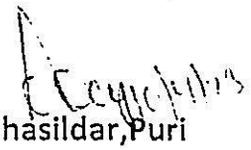
Sub: - Regarding submission of details of real time possessioner of each plot in connection with O.A No.17/2023/EZ-Srikanta Pradhan & another-Vs-State of Odisha & others.

Sir

In inviting a reference to the subject cited above, I am to state that the RI Biraharekrushnapur conducted field enquiry on 10.04.2023 over the plots in question mentioned in O.A No. 17/2023/EZ-Srikanta Pradhan & another-Vs-State of Odisha & others and submitted the real time possessioner report which is enclosed herewith.

This is for favour of your kind information and necessary action.

Yours faithfully


Tahasildar, Puri

Memo No 3068 dt. 10.04.2023

Copy submitted to the Sub-Collector, Puri/the Additional District Magistrate, Puri for favour of kind information and necessary action.


Tahasildar Puri

OFFICE OF THE REVENUE INSPECTOR ,BIRAHAREKRUSHNAPUR,PURI

LETTER NO- 149

DATE- 10.4.23

To,

The Tahasildar,Puri

Sub - Submission of enquiry report regarding Real Time Possessioner report of alleged plot

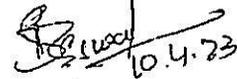
Ref. - As per Tahasildar,Puri Letter No-3041 Dt-5.4.2023 and O.A.No-17/2023/EZ-Srikanta Pradhan & Another Vs State of Odisha and others and also Office Letter No-2108 Dt-13.03.2023 and R.I.Office Letter No-106 Dt-14.03.2023

Sir,

With reference to subject cited above ,on Dt-10.4.2023 , I have proceeded to the alleged plot of Village-Gopinathpur alias Routarapur . During field verification I have visited to Plot No - 123 . The Real Time Possessioner of mentioned plot given in Annexure-2 .

This is in favor of your kind information and necessary action.

Yours Faithfully

 10.4.23

Jc Revenue Inspector

Biraharekrushnapur

Jc R. I. Biraharekrushnapur

PRESENT STATUS REPORT OF LAND IN CONNECTION WITH O.A NO- 17/2023

NO	LOCALITY	KHATA	STATUS	NGT, CASE NO	PLOT	AREA	KISAMI	RECORDED TENANT	AS PER ROR REMARKS	PRESENT STATUS	REAL TIME POSSESSION
3	GOPINATHPUR ORAF ROUTARAPUR	165/1903	ಗೋಪಿ	O A NO- 17/2023	123	1.58	ಸೋದರ	ಕಾನೂನುಬಾಹಿರವಾಗಿ ಈ ಭೂಮಿಯನ್ನು ಪಡೆದಿರುವುದರಿಂದ, ಇದರ ಮೇಲೆ ಯಾವುದೇ ರೀತಿಯಲ್ಲಿ ದಾಖಲೆ ಮಾಡಬಾರದು.		ಗೋಪಿ, ರಾಜು	ಗೋಪಿ, ರಾಜು

Prepared
 10/4/23
 S.C.R.S.
 D.H.K.B.